

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 31-08-2020

AFFIDAVIT OF SERVICE

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUMMARY CIVIL SUIT	100406/2016	State Bank of India Vs Mr. Ajit Dnyanadev Jadhav	Ganesh and Co
2	SUMMARY CIVIL SUIT	100380/2017	Anum Beauty Concepts Pvt. Ltd Vs Sind Trading Co. 2 Mr. Kapil Punjabi	Rahul C Mestry

SUMMONS FOR JUDGEMENT HEARING

3	SUMMARY CIVIL SUIT	100821/2019	Mario John Britto Vs Gaffar Umarkhan Deshmukh	S. S. Redekar
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